

Removing Sub-Standard Foodgrains from Godown of J & K

1312. SHRI ABDUL RASHID KABULI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) what arrangements are being made to lift back the hundreds of tons of sub-standard rice and other foodgrains from godowns of Food and Supplies Department of Jammu and Kashmir which has been supplied by the Food Corporation of India ; and

(b) what action has been taken by Government to remove such and other lapses on the part of Food Corporation of India while dealing with Jammu and Kashmir and other States ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : (a) No sub-standard rice or any other foodgrains were supplied by Food Corporation of India to the Government of J & K. The question of making any arrangements to lift back sub-standard stock does not, therefore, arise.

(b) Only pre-inspected stocks conforming to the prescribed specifications are issued to State Governments.

Discontentment over the Quality of Milk Supplied in Chandigarh

1313. SHRI CHIRANJILAL SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that consumers discontent over the quality of milk is increasing in the Union Territory of Chandigarh ; and

(b) if so, steps taken or proposed to be taken to improve its quality ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

YOGENDRA MAKWANA) : (a) and (b) No, Sir. However, the U.T. administration has reported that samples are regularly checked to ensure quality of milk. Since January 1983, 8 samples have been declared adulterated/substandard and prosecution against the defaulters has been launched in the court of law.

Schemes Started in Haryana Under Rural Development Programme

1314. SHRI CHIRANJILAL SHARMA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) nature and details of schemes started in Harayana under Rural Development Programme during 1982-83 ; and

(b) amount spent thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) The Integrated Rural Development Programme (IRDP), the National Rural Employment Programme (NREP), the Drought Prone Areas Programme (DPAP) and the Desert Development Programme (DDP) are the major on-going centrally sponsored rural development programmes under implementation in Haryana. The IRD Programme is a major poverty alleviation programme and all income generating schemes in the primary, secondary and tertiary sectors are eligible for assistance under the programme. This programme is aimed at a target group of the rural poor and the identified families are provided assistance through loans and subsidies for taking up various schemes. The NREP aims at providing supplementary wage employment opportunities in the rural areas and creation of durable community assets for strengthening the rural infrastructure. The DPAP and the DDP are development programmes and they aim at restoration of a proper ecological balance and optimum utilisation of land, water, livestock and human resources in the areas covered by these programmes. While the IRDP and NREP are under implementation in all the 87 blocks in Haryana, the DPAP and DDP cover 9 and 26 blocks